

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-636/2015  
in  
OA-1176/2013  
MA-898/2013**

**New Delhi this the 19th day of February, 2016.**

**Hon'ble Sh. V. Ajay Kumar, Member (J)  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Udey Ram,  
S/o Late Sh. Ram Charan,  
R/o 39-B, Pkt-A, GTB Enclave,  
Dilshad Garden, Delhi-110093.
2. Ram Kumar Gaur,  
S/o Shri B.N. Gaur,  
R/o Qtr. No.471, Type-IV,  
Laxmi Bai Nagar, New Delhi.
3. Deen Dayal Burma,  
s/o Sh. Braja Kishore Mohanty,  
R/o C-422, Pragati Vihar Hostel,  
Lodhi Road, New Delhi-110003.
4. Dillip Kumar Ray,  
S/o Sh. D.K. Ray,  
R/o Mohamadia Bajar,  
Chandni Chowk, Cuttack,  
Orrisa. ... Petitioners

(By Advocate: Mr. M.D. Jangra for Mr. M.K. Bhardwaj)

**Versus**

1. Sh. Sunil Arora,  
Secretary,  
Ministry of Information and Broadcasting,  
Shastri Bhawan,  
New Delhi. ... Respondents
2. Sh. Ashim Khurana,  
Secretary,  
Union Public Service Commission,  
Dholpur House, Shahjahan Road,  
New Delhi ... Respondents

(By Advocate : Mr. Sameer Agrawal, Ms. Priyanka Raj for Mr. Rajeev Sharma)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J)**

Heard both sides.

2. When this CP is taken up for hearing, learned counsel for the respondents, Mr. Sameer Agrawal, submits that the status report has already been filed vide diary No. 1655 on 17.02.2016 and further submits that the Hon'ble High Court of Delhi vide its order dated 27.01.2016 in WP(C) No. 670/2016 has stayed the proceedings in the present contempt case till 04.04.2015.

3. In the circumstances, CP is closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to avail his remedies, in accordance with law, once the WP is decided. No costs.

**(Shekhar Agarwal)  
Member (A)**

/ns/

**(V. Ajay Kumar)  
Member (J)**